

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 15.11.2022 (TUESDAY)

CHENNAI BENCH (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr.Naresh Salecha, Member (Technical)

For Judgement

S No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (INS) No.230/2021	Sakthi International Pvt Ltd Vs Pandi Devi Oil Pvt. Ltd.	Mr. Thriyambak J Kannan Ms. Annapoorani	Mr. K Surendran Mr. Pradeep Dahiya

For Admission (Fresh Cases)

S No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2	Comp App (AT) (CH) (INS) No.373/2022 & IA No. 875 & 876/2022	M/s. Geotrix Building Envelope Pvt. Ltd. Vs C Sanjeevi Resolution Professional of Land Mark Housing Projects Chennai Pvt. Ltd. & Anr	Mr. Praveen Ravichandran	
3	Comp App (AT) (CH) (Ins) No. 401/2022 & IA No. 960 & 961/2022	Madhavi Edible Bran Oils Private Limitd Vs Immaneni Eswara Rao	Mr. Abhishek Jenasen Mr. Aparijitha Vishwanath	Mr. Arjun Suresh Caveator

For Direction

S No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4	IA No. 907/2022 (Adv.Hg) in Comp App (AT) (INS) 337/2022	M.K.Resely & 7 Ors Vs Union Bank of India & 2 Ors	Mr.VK Peer Mohamed Khan Mr. S Easwaran	Mr. Varun Srinivasan Caveator-R1 Mr.A.G.Sathyanarayana Caveator-R3

For Hearing (Part Heard)

S No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5	Comp App (AT) (Ins) 269/2022 & IA No. 571, 572 & 623/ 2022	Venkata Sivakumar Vs IDBI Bank Ltd	Mr. V. Venkata Sivakumar	Ms. Vinithra Srinivasan & Varun Srinivasan Mr. J. Manivannan

6	Comp App (AT) (CH) (INS) No.142/2022 & IA No. 328, 329, 517 & 518/2022	Nirej Vadakkedathu Paul & Ors Vs. Sunstar hotels and Estates Pvt Ltd & Anr WITH	Mr. Arun C Mohan	Mr. Parthasarthy- R1 Mr. Anant Merathia & Ms. Dhanisha Giri- R2
7	Comp App (AT) (CH) (INS) No.174/2022 & IA No. 399/2022	Padrone Marketing Pvt Ltd Vs. Sunstar hotels and Estates Pvt. Ltd. & Anr.	Ms. Deepika Murali	Mr. Parthasarthy- R1 Mr. Anant Merathia & Ms. Dhanisha Giri- R2

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8	Comp App (AT)(CH)(Ins) No. 05/2021 & IA No.614/2021	State Bank of India Vs Hackbridge Hewittic & Easun Limited	Mr.Rajiv Roy Mr. Avrojyoti Chatterjee	Mr.Mohammed Farook Mr.K. Koteswara Rao

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9	Comp App (AT)(CH)(Ins) No. 61/2022 & IA No. 125,126,127 & 128/2022	T. Saravana, Proprietor of N.R.G Tex Vs The National Sewing Thread Company Ltd	Mr. Chandramouli Prabhakar	Mr.Karan Valecha
10	Comp App (AT)(CH)(Ins) No. 192/2021& IA No. 390, 391 & 392/2021	Telangana State Southern Power Distribution Co Ltd, Hyderabad Vs Nethi Mallikarjuna Shetty, RP of Techtron Poly Lenses Limited & Anr	Ms. Pooja Chopda	Mr.Shabbeer Ahmed- R2
11	Comp App (AT) (CH) (Ins) No 326/2022 & IA No 700 & 701/2022	The Ramaraju Surgical Cotton Mills Ltd Vs The National Sewing Thread Company Ltd & 3 Ors WITH	Mr.Pawan Jhabakh	
12	Comp App (AT) (CH) (Ins) No 327/2022 & IA No 702 &703/2022	Rajapalayam Mills Ltd Vs The National Sewing Thread Company Ltd & 3 Ors WITH	Mr.Pawan Jhabakh	
13	Comp App (AT) (CH) (Ins)No 328/2022 & IA No 704 &705/2022	Sandhya Spinning Mills Limited Vs The National Sewing Thread Company Ltd & 3 Ors	Mr.Pawan Jhabakh	

14	Comp App (AT) (CH) (Ins) No 302/2022 & IA No 632,633,634 & 635/2022	Employee Provident Fund Organisation Vs M/s. BVV Paper Industry Ltd Represented by Its RP Ramakrishnan Sadasivan & Anr	Mr. PK Panneer Selvam	Mr. T Ravichandran-R1
15	Comp App (AT)(CH)(Ins) No. 229/2022 & IA No. 489,490,491 & 492/2022	M. Vigneshwaran Vs National Sewing Thread Company limited & 2 Ors	Mr. PK Panneer Selvam	Mr. Karan Valecha
16	Comp App (AT) (CH) No.95/2022 & IA No. 797 & 798/2022	Crown Beers India Pvt. Ltd. Vs. Regional Director, South Eastern Region Ministry of Corporate Affairs, Hyderabad & 2 Ors WITH	Mr. Pawan Jhabakh	Mr. S Janarthanam-R1-R3
17	Comp App (AT) (CH) No.96/2022 & IA No 800/2022	Crown Beers India Pvt. Ltd. Vs. Regional Director, South Eastern Region Ministry of Corporate Affairs, Hyderabad & 2 Ors	Mr. Pawan Jhabakh	Mr. S Janarthanam-R1-R3
18	Comp App (AT) (CH) (Ins) No. 362/2022 & IA No.829 & 923/2022	The Andhra Pradesh Maritime Board Vs Sembmarine Kakinada Limited & Anr	Mr. B.Dhanaraj	Mr. Anand Marathia
19	Comp App (AT)(CH)(Ins) No. 376/2022 & IA No. 881,882, 883 & 884/2022	Wahaca Trading Pvt Ltd Vs Shivdutt Bannanje & Anr	Mr. Abishek Jenasanen	Mr. Thriyambak J Kannan- R2
20	Comp App (AT) (CH) (Ins) No. 387/2022 & IA No. 921 & 922/2022	Mr VVV Satyanarayana Rao Vs India Infrastructure Finance Company Ltd.& 2 Ors.	Mr. Yogesh Jagia	Mr. Amir Bavani- R1 M/s Khaitan- R2 & R3

For Hearing:

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
21	TA No. 20/2021 (Comp App (AT) (Ins) No. 833/2019)	Arangcons Vs Amit Chandrakant Shah & 2 Ors WITH	Mr. P Rishikesh	Mr. Sanjay Gupta R1 Mr. Amit Agrawal- R2
22	TA No. 21/2021 (Comp App (AT) (Ins) No. 860/2019)	Santhosh Ramalingam & Ors Vs Amit Chandrakant Shah & Anr WITH	Mr. P Rishikesh	Mr. Sanjay Gupta R1 Mr. Amit Agrawal- R2

23	TA No. 22/2021 (Comp App (AT)) (Ins) No. 985/2019)	Akash Gupta Vs Amit Chandrakanth Shah RP of BCIL Zed Ria Properties & Anr WITH	Mr. Samir Malik	Mr. Sanjay Gupta R1 Mr. Amit Agrawal- R2
24	TA No. 23/2021 (Comp App (AT)) (Ins) No. 986/2019)	Akash Gupta Vs Amit Chandrakanth Shah RP of BCIL Zed Ria Properties & Anr WITH	Mr. Samir Malik	Mr. Amit Agrawal- R2
25	TA No. 24/2021 (Comp App (AT)) (Ins) No. 1172/2019)	Akash Gupta Vs Amit Chandrakanth Shah RP of BCIL Zed Ria Properties & 2 Ors WITH	Mr. Samir Malik	Mr. Sanjay Gupta R1 Mr. Amit Agrawal- R2
26	TA No. 25/2021 Comp App (AT) (Ins) No. 1173/2019)	Akash Gupta Vs Amit Chandrakanth Shah RP of BCIL Zed Ria Properties & 2 Ors	Mr. Samir Malik	Mr. Amit Agrawal-R2
27	TA No. 58/2021 (Comp App (AT)) No. 149/2020 & IA No. 513,514/2021)	Edalodiyil Mirshad & Ors Vs Ashraf Ali Patel & Anr	Mr. Shameem Ahamed	Ms. Shreni Shetty- R1
28	Comp App (AT)(CH)(Ins) No.28/2021	Bank of India & 5 Ors Vs M/s. BS Limited (In liquidation) Through its liquidator Mr. Yadavilli Sai Karunakar	Mr. Ashish Rana	Mr. Yadavalli Sai Karunakar

Copy to:

By the order of Hon'ble Member (J)
(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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